

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'F', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER  
(THROUGH VIDEO CONFERENCING)**

ITA No.4856/DEL/2015  
Assessment Year: 2008-09

<b>ITO Ward – 34 (3) New Delhi</b>	<b>Vs</b>	<b>Shri Sanjay Sawhney C-83, Ashok Vihar, Phase-I, Delhi-110051 PAN No.ABNPS4554P</b>
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

Appellant by	Smt. Sushma Singh, CIT DR
Respondent by	Sh. Sachin Jain, CA

Date of hearing:	19/01/2021
Date of Pronouncement:	19/01/2021

**ORDER**

**PER N. K. BILLAIYA, AM:**

This appeal by the revenue is preferred against the order of the CIT(A)-41, New Delhi dated 20.03.2015 pertaining to A.Y. 2008-09.

2. A perusal of the grounds of appeal show that the tax effect would be less than Rs.50 lacs and, therefore, this appeal is not maintainable as per the CBDT Circular No.17 of 2019. The appeal is accordingly dismissed.

3. In the result, the appeal filed by the revenue is accordingly dismissed.

4. Decision announced in the open court in the presence of both the representatives on 19.01.2021.

**Sd/-**  
**(SUCHITRA KAMBLE)**  
**JUDICIAL MEMBER**

\*NEHA\*

Date:- 19.01.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

**Sd/-**  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	19.01.2021
Date on which the typed draft is placed before the dictating Member	19.01.2021
Date on which the typed draft is placed before the Other member	19.01.2021
Date on which the approved draft comes to the Sr.PS/PS	19.01.2021
Date on which the fair order is placed before the Dictating Member for Pronouncement	19.01.2021
Date on which the fair order comes back to the Sr. PS/ PS	19.01.2021
Date on which the final order is uploaded on the website of ITAT	19.01.2021
Date on which the file goes to the Bench Clerk	19.01.2021
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	

